

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 991/GT/2025**

Subject : Petition for revision of tariff of Tanda Super Thermal Power Station Stage-II (1320 MW) for the period from Station COD (i.e. 1.7.2021) to 31.3.2024 after the truing up exercise

**Petition No. 941/GT/2025**

Subject : Petition for approval of tariff of Tanda Super Thermal Power Station Stage-II (2x660 MW) for the period from 1.4.2024 to 31.3.2029.

Petitioner : NTPC Limited

Respondents : UPPCL and others.

Date of Hearing : **27.8.2026**

Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member  
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri. Ashutosh K. Shrivastava, Advocate, NTPC  
Shri Divyanshu Bhatt, Advocate, UPPCL  
Shri Shashwat Singh, Advocate, UPPCL

**Record of Proceedings**

The matters were called out for a hearing in virtual mode.

2. During the hearing, the learned counsel for the Petitioner requested that, since the matter was listed for the first time, notice may be issued in the matter. The learned counsel further sought time to furnish the additional information sought by the Commission vide its Technical Validation (TV) letter dated 1.7.2026.

3. The Commission, after hearing the learned counsel for the Petitioner, permitted the Petitioner to furnish the additional information sought vide TV letter dated 1.7.2026 on or before **21.9.2026**, after serving a copy on the Respondents. The Respondents are permitted to file their reply on or before **1.10.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, on or before **12.10.2026**.

4. The Petitions shall be listed for hearing on **27.10.2026**.

**By order of the Commission**

**Sd/-  
(T. D. Pant)  
Joint Chief (Law)**

